

No.T-36/ 5/ 2024-Trg
NATIONAL HUMAN RIGHTS COMMISSION

GPO Complex, Manav Adhikar Bawan,
C Block, INA, New Delhi – 110 023

Dated, the 29th September, 2026

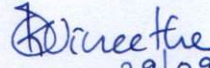
Subject: List of selected proposals in Phase-II for conducting Seminars/ Conferences/ Workshops in collaboration with NHRC during the year 2026-2027

In response to Advt. No.T-36/5/2024-Trg. dated 16.02.2026 issued for Inviting proposals for the year 2026-27 to collaborate for organizing Conferences, Seminars and Workshops on issues relating to Human Rights, total 673 proposals were received from Universities, Non-Governmental Organizations (NGOs), Trusts and Not for profit organizations (NPOs), Government Organizations, Autonomous Bodies, Research Organizations / UGC recognized Academic Institutions for conduct of the aforesaid programmes.

2. . In view of volume of proposals received, the scrutiny/evaluation process has been undertaken in two phases. In Phase-I, **250 proposals** were scrutinized/ evaluated and **07 proposals** have been approved and list was published on website on 7th May, 2026.

3. Now, in Phase-II remaining **423 proposals** were scrutinized/ evaluated and the competent authority has approved the following **05 proposals** for collaboration with the Commission to conduct the programme during the year 2026-27-

Sl. No.	Name & Address of the Organization	Theme/ Subject of the programme	Approved number of days of programme & Budget
1.	Dr. C.V. Raman University, Khandwa	National Seminar on Human Rights with Special Focus on Rights to Water and Sanitation	One-day programme as per budgetary guidelines
2.	The Loktak Arts	Seminar on Human Rights of Fisherman	Two-day programme as per budgetary guidelines
3.	Rural Women Upliftment Association Of Assam	Seminar-cum-Workshop on Strengthening Womens Rights, including Sexual and Reproductive Health Rights, with Special Focus on Empowerment of Women Tea Garden Workers in Assam.	Two-day programme as per budgetary guidelines
4.	Amity Law School, Amity University, Bengaluru	National Conference on "Reimagining Access to Justice in India: Human Rights, Institutional Accountability, and the Future of the Public Justice System"	Two-day programme as per budgetary guidelines
5.	Saraswati Mahila Mahavidyalaya	From Margin to Main Stream "Women at Organized & Unorganized work sectors".	Two-day programme as per budgetary guidelines


29/09/26
(Vineetha O. Kallada)
Deputy Secretary (R & T)